

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.116**  
**IB- 344 /ND/2020**

**IN THE MATTER OF:**

**VMS Bathware (P) Ltd**

**VS.**

**Ferrous Infrastructure (P) Ltd**

**...OPERATIONAL CREDITOR**

**.. CORPORATE DEBTOR**

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 02.2.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : -

For the CD :

For the RD :

For the Intervener :

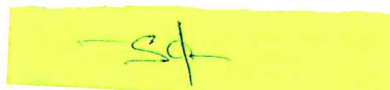
**ORDER**

Matter called. No representation. The matter stands adjourned.

List on 09.4.2021.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

Surjit